

OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committee is hereby constituted, with immediate effect :-

S.No	Name of the Committee	Name of Judicial Officer	Designation
1	Committee for Inauguration of Mediation Centre, Tis Hazari Courts, Delhi.	Ms. Kaveri Baweja, District Judge, Commercial Court, Central	Chairperson
		Sh. Murari Prasad Singh, Judge, Family Court, Central	Member
		Sh. Dheeraj Mor, Additional Sessions Judge, Central	Member
		Administrative Civil Judge, Central	Member
		Administrative Civil Judge, West	Member



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

No. 1184/37955-982 /F.1(3)/Gaz/2023

Dated 15 MAY 2023

Sub: Constitution of Committee.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court Complexes, Delhi/New Delhi.
3. The Judge Incharge, Mediation Centre, Central, Tis Hazari Court, Delhi.
4. The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi, with the direction to pursue the matter with said committee.
5. The Officers concerned.
6. The AO(J)/Branch In-Charge, General Branch, Facilitation Branch, Care Taking Branch, BMC Cell, (Central), Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi